

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

232. APPEAL/96(MB)2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: ZENTIAN DIGI SOL PRIVATE LIMITED
VS
REGISTRAR OF COMPANY
SECTION : 252 of the Companies Act 2013

Presence: Counsel for the Petitioner is present.

ORDER

The petitioner undertakes to file ROC report before the next date.

The matter is adjourned to 18.10.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/P/